

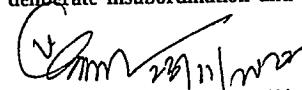
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

| S.N. | Name of the Officials | From | To |
|------|--|---|---|
| 1 | Sh. Kapil Nagar EC- 11780831 | Ahlmad/JJA in the Court of Sh. Joginder Prakash Nahar, POLC, RADC, New Delhi | JJA in Copying Agency, RADC, New Delhi. |
| 2 | Sh. Pappu Kumar Gupta EC- 13497133 | Peon in the General Branch, Rouse Avenue District Court, New Delhi. (Official shall also look after the work of Judicial Branch/Vulnerable Witness Room/ Vigilance & Litigation Branch/Pool Car, Rouse Avenue District Court, New Delhi) | Orderly in the court of Mohd. Farrukh, Spl. Judge (PC Act) CBI, RADC |
| 3 | Sh. Mahendra Kumar Meena EC- 39656268 | Orderly in the court of Mohd. Farrukh, Spl. Judge (PC Act) CBI, RADC | Peon in the General Branch, Rouse Avenue District Court, New Delhi. (Official shall also look after the work of Judicial Branch/Vulnerable Witness Room/ Vigilance & Litigation Branch/Pool Car, Rouse Avenue District Court, New Delhi) |

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(VINAY KUMAR GUPTA)

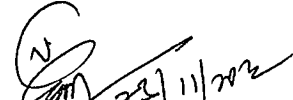
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

Dated, Delhi the - 23/11/22

No. 11820 D to 11845 F.7 P&T/Admn/RADC/2022
Date: 23/11/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II & III, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P-II & III, Personal File/ACR/Leave/Website Committee, THC, Delhi.



Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

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